## GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:4925 ANSWERED ON:26.08.2010 DEVELOPMENT OF FPI Rawat Shri Ashok Kumar;Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has conducted any survey to explore the potential of development of Food Processing Industries in the country;
- (b) is so, the estimated requirement of food processing facilities and the availability of these facilities in the States/Union Territories;
- (c) the number of food processing units approved in the country during the last three years, State-wise;
- (d) the amount allocated to the States/Union Territories during the said period, State-wise;
- (e) the details of schemes pending or under implementation in the country, State-wise;
- (f) the details of units closed during the past few years; and
- (g) the steps taken by the Government to make these units operational?

## **Answer**

## THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAI)

- (a) & (b): Ministry of Food Processing Industries has conducted study for preparation of vision 2015 in respect of potential of food processing facilities in the country. The level of wastage of agricultural food items is estimated to be about Rs.30,000 crores occurring at various stages of handling after harvesting due to fragmented farming, provisions in Agricultural Produce Marketing (Development & Regulation) Act, lack of cold chain facilities, transportation, proper storage and processing facilities etc. Vision Document 2015 finalized by the Ministry envisages trebling the size of the processed food sector by increasing the level of processing of perishables from 6% to 20%, value addition from 20% to 35% and share in global food trade from 1.5% to 3% by 2015.
- (c): Ministry of Food Processing Industries extends financial assistance in the form of grant- in-aid to entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs.50 lakhs in general areas or 33.33% subject to a maximum of Rs.75 lakhs in difficult areas under the Scheme of Technology Upgradation/ Establishment/ Modernization of food processing industries. The details of financial assistance extended to the units under the scheme during last three years, State-wise is at annexure-I.
- (d): The Ministry of Food Processing Industries (MFPI) has been implementing various plan schemes for promotion and development of food processing sector i.e. i) Scheme for Infrastructure Development with major components i.e. Mega Food Park, Cold Chain, Modernization of Abattoirs and Value Added Centres, ii) Setting up of Technology Upgradation/ Modernization/ Expansion of FPI, iii) Scheme for Quality Assurance, Codex Standards and R&D iv) Scheme for Human Resource Development, v) Scheme for Strengthening of Institution and vi) Scheme for Upgradation of Quality of Street Food. All implementing agencies engaged in setting up/expansion/modernization of food processing industries covering all segments are eligible for financial assistance. The implementing agencies include Central/State Government organizations/PSUs/NGOs/Cooperative societies and private sector units and individuals. The funds are allocated scheme-wise which are project-oriented in the country. No separate funds are earmarked to States/Union Territories.
- (e): The Ministry of Food Processing Industries (MFPI) has been implementing various plan schemes for promotion and development of food processing sector i.e. i) Scheme for Infrastructure Development with major components i.e. Mega Food Park, Cold Chain, Modernization of Abattoirs and Value Added Centres, ii) Setting up of Technology Upgradation/ Modernization/ Expansion of FPI, iii) Scheme for Quality Assurance, Codex Standards and R & D iv) Scheme for Human Resource Development, v) Scheme for Strengthening of Institution and vi) Scheme for Upgradation of Quality of Street Food. All implementing agencies engaged in setting up/expansion/modernization of food processing industries covering all segments are eligible for financial assistance. The implementing agencies include Central/State Government organizations/PSUs/NGOs/Cooperative societies and private sector units and individuals.
- (f): The data on approval and closure of food processing units in the country is not centrally maintained by the Ministry.
- (g): The Government has taken various steps for the coordination with the State Government for the development and modernization

of food processing industries such as organization of State Food Processing Ministers Conference held on 06-10-2009, interaction with State Nodal Agencies to discuss the problems to strengthen the industries from time to time, suggest the measures to boost the industry in order to inspections made by the State Nodal Agencies towards the financial assistance provided by the Ministry. Besides, Ministry of Food Processing Industries (MFPI) has been implementing various schemes for promotion and development of food processing industries in the country. MFPI through its various schemes for financial assistance and other promotional measures, facilitates creation of food related infrastructure including processing facilities aimed at reducing wastages, enhancing value addition and increasing shelf life. The Scheme for Technology Upgradation/Establishment/Modernisation of Food Processing Industries is aimed at creation of new processing capacity and up-gradation of existing processing capabilities, modernization of Food Processing Sector including fruit & vegetables processing units.